

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:547

ANSWERED ON:15.03.2012

PHOTO ID TICKETS

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**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Railways have received any complaints in the recent past regarding the misuse of reservation tickets by the passengers which have been booked by private agencies;
- (b) if so, the Departmental mechanism available to check such misuse;
- (c) whether in recent times, the Railways have brought certain changes which ensures that genuine passenger travel by train;
- (d) if so, the details of such changes introduced and the details of photo identity documents which are accepted during travelling;
- (e) whether Aadhar Cards are also being used as one of the photo identity; and
- (f) if not, the reasons therefor?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a) Some cases of misuse of reservation tickets, including Tatkal tickets, booked by private agencies were reported in the past.
- (b) Regular as well as surprise checks are conducted in trains, reservation offices, booking offices and the concourses and on the premises of authorized and unauthorized travel agents by Commercial, Security as well as Vigilance Departments. Persons found indulging in malpractices are taken up under appropriate provisions of Law. Announcements are also made to guide passengers not to buy tickets from other than reservation offices/booking offices and authorized agencies.
- (c) Yes, Madam.
- (d) The following steps have been taken to prevent the misuse of general and Tatkal reserved tickets:-
  - (i) Revised Tatkal scheme has been implemented w.e.f. 21.11.2011 which necessitates passengers to indicate prescribed proof of identity at the time of booking and carry the same during the journey. Other measures under the scheme include non issuance of duplicate tickets, prohibition of booking Tatkal tickets by agents between 0800 hrs. and 1000 hrs. and not granting refunds on confirmed Tatkal tickets.
  - (ii) With a view to preventing cases of travelling on transferred tickets, Indian Railways have made carrying one of the prescribed proofs of identity (in original) mandatory, during journey by AC-III tier, AC-II tier, AC Chair Car, Executive and 1st AC classes, by any one of the passengers travelling on a ticket.

The following are the prescribed proofs of identity :-

- # Voter Photo identity card issued by Election Commission of India.
- # Passport.
- # PAN Card issued by Income Tax Department.
- # Driving Licence issued by RTO.
- # Photo identity card having serial number issued by Central/State Government.
- # Student Identity Card with photograph issued by recognized School/ College for their students.
- # Nationalised Bank Passbook with photograph.
- # Credit Cards issued by Banks with laminated photograph.

# Unique Identification Card "Aadhaar"

(e): Yes, Madam.

(f): Does not arise.